

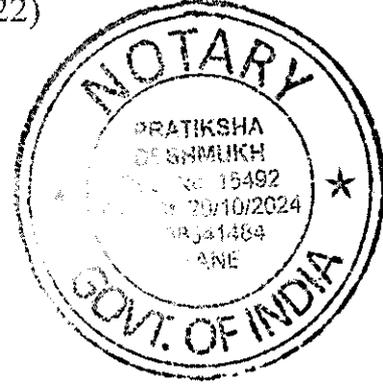
BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
BENCH, PUNE

Original Application No. 63 of 2023
(Earlier Original Application No. 105/2022)

Arif Nawaz M.M. Iraqi ... Applicant

Versus

State of Maharashtra ... Respondent



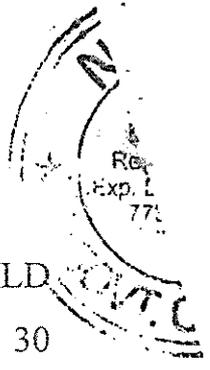
Additional Affidavit in Reply

I, Manisha Madan Pradhan the Chief Environment Officer of Thane Municipal Corporation, do hereby state on solemn affirmation as under :

1. I am filing this additional affidavit as per the order of this Hon'ble Tribunal on dated 28.07.2023, in the light of the directions issued by the Principal Bench of this Tribunal vide order dated 08.09.2022 in Original Application No. 606/2018.

1. I Say that, the total Sewage generation in TMC area as on present Population is 270 MLD. As on 10.08.2023 in TMC area seven STPs are functioning & operational and sewage of 157 MLD is treated. There are 188 small STPs in private complexes and they are treating their sewage to the tune of 59 MLD. Hence presently total sewage treatment is 216 MLD i.e. 80 % of total sewage generation is treated through secondary treatment, balance 20 % sewage is treated by primary treatment through soak pit & septic tank. After primary treatment of sewage the primary treated water is discharged into the nearby nalla.

mpuelham



I Say that, Present sewage generation in Mumbra area is 35 MLD sewage treatment plant at Mumbra is presently treating 30 MLD sewage. In addition to this 10 small STPs in private complexes at Mumbra Kausa are treating 1.58 MLD i.e. 90% total sewage generation in Mumbra is treated. House Connection work is in progress at Mumbra and Kausa. Though up to 10.08.2023 35% House Connection for Mumbra population are completed, balance 65% of sewage is collected through Nalla interception and treated at Mumbra STP of TMC. Hence the TMC is treating almost 100% sewage of Mumbra area. Therefore after completion of 100% House Connection no issue will be arises for sewage treatment at Mumbra STP. TMC is planned to complete 100% drainage House Connection work till March 2024.

3. I Say that, presently sewage generation in Diva area is 32 MLD. In Diva area there are 14 STP's in private complexes and these are treating about 5.8 MLD of sewage. Balance sewage is primarily treated in septic tank and soak pit and the excess primary treated water is discharged in nearby nalla. TMC has proposed Five numbers of STPs of about 106 MLD capacity for Diva, Shil area, DPR for the same is submitted under Amrut 2.0 Abhiyan. The said project is approved by the State High Power Committee and as per the recommendation of "Sukanu Committee" the proposal is send to Central government for approval. After approved from Amrut 2.0, TMC will initiate tendering procedure and project will be completed up to Oct. 2025. After execution of this project there will be 100% of total sewage treatment in Diva-Shil area. **Copy of the letter dated**

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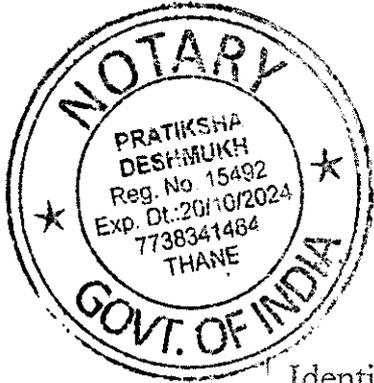


15.09.2023 of Government of Maharashtra to this regard is attach herewith and marked as Exhibit – A.

4. I Say that, I am filing this additional affidavit to bring on record steps taken by Thane Municipal Corporation regarding set up of STP's in Diva area. I crave leave to file further affidavit in reply as and when required.

I Say that, what is stated hereinabove is true and correct to the best of my knowledge, information and belief.

Solemnly affirmed at Thane on This 21st day of September, 2023.



Identified by me

Advocate



Deponent

Manisha Pradhan

Manisha Pradhan
Chief Environment Officer,
Thane Municipal Corporation, Thane

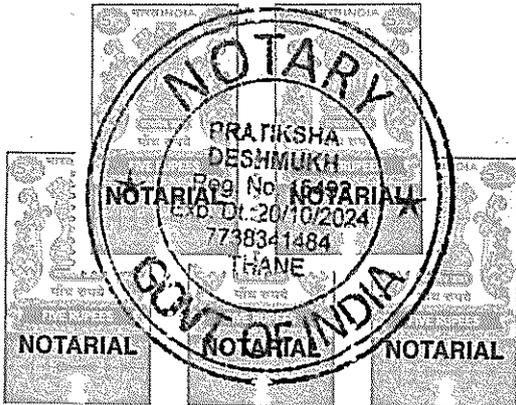
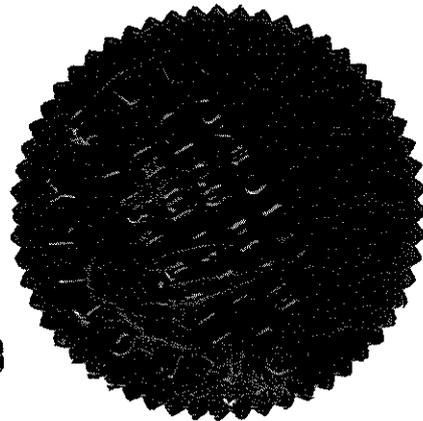
BEFORE ME

Pratiksha R. Deshmukh

PRATIKSHA R. DESHMUKH
ADVOCATE & NOTARY GOVT. OF INDIA
Gala No. 1, Bhiwandiwala terrace
Building, Near Axis Bank,
Court Naka, Thane (W) - 400 601.

NOTED & REGISTERED

Sr. No 5388 - 21 SEP 2023





महाराष्ट्र शासन
नगर विकास विभाग



४ था मजला, मुख्य इमारत, हुतात्मा राजगुरु चौक, मंत्रालय, मुंबई - ४०० ०३३

Email ID : gajanan.alewad@nic.in

क्रमांक :- संकीर्ण-२०२३/प्र.क्र.२६०/नवि-३३

दिनांक :- १५ सप्टेंबर, २०२३

प्रति,

आयुक्त,

ठाणे महानगरपालिका,

ठाणे.

विषय :- केंद्र पुरस्कृत अमृत २.० अभियानांतर्गत ठाणे महानगरपालिकेच्या दिवा शिळ भागातील मलनिःस्सारण प्रकल्पाबाबत.

महोदय,

केंद्र पुरस्कृत अमृत २.० अभियानाची राज्यात अंमबजावणी करण्यात येत आहे. सदर अभियानांतर्गत ठाणे महानगरपालिकेच्या रुपये ६६०.७१ कोटी किंमतीच्या दिवा शिळ भागातील टप्पा-५ मलनिःस्सारण प्रकल्प केंद्र पुरस्कृत अमृत २.० अभियानांतर्गत गठीत मा. मुख्य सचिव महोदयांच्या अध्यक्षतेखालील उच्चाधिकार सुकाणू समितीने केलेल्या शिफारशीस अनुसरून केंद्र शासनाच्या शिखर समितीकडे पाठविण्यात आलेला आहे.

२. सदर प्रकल्पास केंद्र शासनाच्या शिखर समितीने अंतिम मान्यता दिल्यानंतर सदर प्रकल्पास प्रशासकीय मान्यता देण्याच्या अनुषंगाने शासन स्तरावर पुढील कार्यवाही करण्यात येईल कृपया याची नोंद घ्यावी, ही विनंती.

आपला,

Alewad

15.09.2023

(गजानन आलवाड)

कक्ष अधिकारी, महाराष्ट्र शासन

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